

0015504

THE HIGH COURT OF KERALA

Kochi : 682 031
Dated : 17.2.2020



NOTIFICATION

In exercise of the powers conferred by Article 229 of the Constitution of India, the Hon'ble the Chief Justice hereby makes the following amendment to the Kerala High Court Service Rules, 2007, namely :

Amendment (C.S. No.70)

In the said Rules,

1. The entry viz; Chairperson, Kerala Judicial Academy occurring in Rule 4 against Category 1 in Sub Division 1 of Division I shall be deleted.
2. Rule 6(2) shall be deleted.
3. The entries in column 3 and 4 against Category 1 of Sub Division 1 of Division I in Annexure I shall be deleted."

The above amendment shall come into force with immediate effect.

(By Order)


K. Haripal
Registrar General

Explanatory Note

(This note does not form part of the amendment, but is intended to indicate its general purport.)

The appointment and other service conditions relating to the post of Chairperson, Kerala Judicial Academy are quite different from other posts in the High Court establishment and therefore has to be excluded from the purview of the Kerala High Court Service Rules, 2007. Hence this notification.

To

The Additional Chief Secretary to Government, Home (C) Department,
Government Secretariat, Thiruvananthapuram (with C/L)
The Accountant General (A&E) Kerala, Thiruvananthapuram
The Superintendent of Government Press, Thiruvananthapuram
(He is requested to publish the same in the Gazette and
forward 100 copies to this office)

(p.t.o.)

- The Additional Director of Kerala Judicial Academy, Athani
- The Joint Registrars, High Court
- The Deputy Director of Kerala Judicial Academy, Athani
- The Assistant Director of Kerala Judicial Academy, Athani
- The Deputy Registrars, High Court
- The Finance Officer, High Court.
- The Protocol Officer, High Court
- The Public Relations Officer, High Court
- The Private Secretary to the Chief Justice, High Court.
- The Assistant Registrars and Chief Librarian, High Court
- The Librarian, Kerala Judicial Academy, Athani
- The Court Officer to the Chief Justice, High Court
- The Additional Public Relations Officer, High Court
- The Accounts Officer, High Court
- The Personal Assistant to the Chief Justice, High Court
- The Private Secretaries to Judges, High Court
- The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court
- The F Section, High Court (50 copies)
- All Sections, High Court.
- The Kerala Judicial Academy, Athani
- The G(Accounts-I, II & III) Sections and G-II(SPARK), High Court
- The Administrative Records Section, High Court
- A1, A2, A3, A4, A6, A7, A8 & A9 Seats, High Court
- The Notice Board, High Court (2 copies)
- The File/Stock File.

Copy Submitted to:
The Honourable Judges